

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject: Cancellation of below mentioned Provisional Enrollments.

NOTIFICATION

No: 2264/2025 RG/LP

Dated: 06/02/2025

It is hereby notified for general information that the below mentioned applicants who were admitted and enrolled as advocate(s) provisionally for a period of one year on the roll of Jammu & Kashmir Bar Council, vide their provisional enrollment(s) as an Advocates on the roll of Jammu & Kashmir Bar Council, shall be **treated as cancelled.**

S.No	Name S/Shri/Smt	Enrollment License No. & Date	Notification No.
1.	Gourav Khajuria S/O Ravinder Khajuria R/O H.No.51, Dhaki Sarajan, Transformer Wali Gali, Jammu	JK-654/2019 Dt.31.12.2019 (Provisional) The same has been expired on 09.01.2021	991 Dated 09.01.2020 Valid upto 09.01.2021
2	Amar Iqbal S/O Mohd Sardar R/O W.No.5, Forelain West-A Bakhta, Gurha Panditan Tehsil & District Kathua	JK-145/2022 Dt.25.05.2022 (Provisional) The same has been expired on 27.05.2023	538 of 2022/RG/LP Dated 27.05.2022 Valid upto 27.05.2023
3	Benish Mehraj D/O Mehraj Ud Din R/O Aqilmir Kawamohalla, Tehsil & District Srinagar,	JK-579/2022 Dt.09.11.2022 (Provisional) The same has been expired on 11.11.2023	1834 of 2022/RG/LP Dated 11.11.2022 Valid upto 11.11.2023
4	Aditya Vardhan Singh S/O Dalip Kotwal R/O H.No.5, L.No.2, Shakti Nagar, Tehsil & District Jammu	JK-129/2021 Dt.04.06.2021 (Provisional) The same has been expired on 05.06.2022	430 of 2021/RG/LP Dated 05.06.2021 Valid upto 05.06.2022

By Order


(Assistant Registrar-L.P.S)
High Court of J & K and Ladakh
Main Wing, Jammu

No: 4752-64/RG/LP

Dated: 06/02/2025

Copy to the: -

1. Registrar Judicial, High Court of J&K and Ladakh at Jammu/Srinagar
2. Principal District & Sessions Judge, Jammu/Kathua/Srinagar.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K and Ladakh, High Court, Bar Association Jammu/Srinagar.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
6. CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading on the official website.
7. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Mr/Ms. _____

.....for information.


(Assistant Registrar-L.P.S)